NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>09.02.2017</u>.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

PETITION NUMBER

TP 92/16

NAME OF THE PETITIONER (S) :

KASTURI RABINDRANATH PAI

NAME OF THE RESPONDENT (S):

UNION HOME PRODUCTS LTD. & 2 OTHERS

UNDER SECTION

397/398

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

8

PHONE NUMBER

REPRESENTATION BY WHOM

PC3 for Applicant

Mob: 9845214298

CLB. This case is listed for the first time.

PCS for Petitioner is present. This is an un-numbered petition which was received from the

al you

Registry is directed to verify the petition and list it on 01.03.2017.

MEMBER (J)

MEMBER (T)

j